

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) to (c) The Ashok Chawla Committee on Allocation of Natural Resources (CANR) which submitted its Report on 31st May, 2011, gave 81 recommendations covering eight natural resources *viz.* coal, minerals, petroleum, natural gas, spectrum, forests, land and water. The detailed recommendations of the CANR are at Annexure. [See Appendix 226 Annexure No. 4]

(2) Government has accepted 69 recommendations of the Ashok Chawla Committee on Allocation of Natural Resources (CANR). One recommendation has not been accepted by the Government. Eleven Recommendations of CANR are under consideration.

Smuggling fake Indian currency

209. SHRI SANJAY RAUT: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Pakistan is clandestinely smuggling fake Indian currency notes to destabilise our economy;

(b) in this connection whether India is planning to make a request to the USA to divulge their strategies involved in checking counterfeit dollars;

(c) whether the Centre is planning support to top class research in right earnest to come up with a paper that is unique for our country in identifying notes; and

(d) if so, by when?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM): (a) Yes, Sir.

(b) Yes, Sir, under the Indo-US Homeland Security Dialogue, one of the areas prioritized for co-operation is combating the menace of counterfeit currency.

(c) Presently, no such proposal is made.

(d) "Nil" in view of (c) above.

Revision of 'A' and 'B' category cities

†210. SHRI MAHENDRA SINGH MAHRA: Will the Minister of FINANCE be pleased to state:

(a) whether the Ministry has received any proposal for putting some new cities of the State of Uttarakhand under 'A' and 'B' category;

† Original notice of the question was received in Hindi.